

DAILY BOARD

HHJ SHRI. PURUSHOTTAM JADHAV, ADDL.SESIONS JUDGE
COURT ROOM NO. 23

DATED 13.07.2020

Sr. no.	Case no.	Party name	Stage	Next date
1	BA 1197/2020	Antop Hill Police Station V/s Sarang Harish Patharkar	Hearing	
2	BA 1540/2020	Ramesh Kadam Vs The State of Maharashtra - Nagpada Police Station --	Hearing	
3	BA 1588/2020	Aman Sharif V/s A Agripada	Say	
4	MA 184/2020 in BA 1425/2020 in SC 636/17	Sunil Shitap V/s Parksite	Application	
5	BA 1575/2020	Nauman Janed Qureshi V/s Agripada	Appearance	
6	ABA 743/2020	Ibrahim Imran Sayyad V/s Agripada	ABA received on 10.7.2020	
7	SC 490/18	Shahu Nagar V/s Mohd Amir	Hearing	
8	SC 1049/19	Trombay V/s Anwar Miyan	Hearing	
9	SC 107/19	DCB CID V/s Jahangir Shaikh	Hearing	
10	SC 135/2019	Mohammad Altaf Munna V/s Pant Nagar PS	Hearing	
11	SC 234/18	Shiva Shetty V/s Kanjurmarg PS	Hearing	
12	SC 963/19		Say	
13	SC 130/19	Amir Khan Machhi V/s Deonar PS	Report	

14	SC 1766/19	Imran Shaikh V/s Wadala PS	Interim Application filed on 8/7/2020	
15	SC 716/2020	Anilkumar Chalwadi V/s Bandra Railway	Interim Application filed on 8/7/2020	
16	SC 479/19	Salman Ibrahim Shaikh V/s Bandra Railway	Interim Application filed on 8/7/2020	
17	BA 1562/2020	Swapnil Rahul Gamre @ Kalya - Vs The State of Maharashtra - Worli Police Station --	Appearance	
18	BA 1594/2020	Taushi Qureshi V/s Agripada PS	Appearance	

Sheristedar